

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03.10.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1045/2019
PETITION NUMBER : CP/1135/IB/2018
NAME OF THE PETITIONER(S) : A R RAMASUBRAMANIA RAJA (IRP)
(WEEWINN TEX PROCESSORR INDIA PVT LTD)
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 12A OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. Sathyanarayana For ^{IRP} Applicant *Alidhan*

ORDER

Counsel for the Applicant is present and prayed to withdraw the Application. The Prayer is allowed. Therefore, the Application is **dismissed as withdrawn**.

^{Td}
(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk

^{Td}
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)